

C.A.No. 4409 OF 2000

ITEM No.7

Court No. 1

SECTION XVII

S U P R E M E C O U R T O F I N D I A  
R E C O R D O F P R O C E E D I N G S

I.A. No. 3 in  
Civil Appeal No.4409/2000@@  
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CHANDRIKA SINGH (DEAD) BY LRS.&ANR

Appellant (s)

VERSUS

SARJUG SINGH & ANR  
( for early hearing and Office Report )

Respondent (s)

Date : 15/10/2001 This Petition was called on for hearing today.

CORAM :

HON'BLE THE CHIEF JUSTICE  
HON'BLE MR. JUSTICE DORAISWAMY RAJU  
HON'BLE MR. JUSTICE P. VENKATARAMA REDDI

For Appellant (s) Mr. E R Kumar, Adv.  
Mr. P.H. Parekh,Adv.  
Ms. Shakun Sharma, Adv.

For Respondent (s) Mr. S.B. Upadhyay,Adv.

UPON hearing counsel the Court made the following  
O R D E R

No orders.

.SP1

(Kanchan Jain)  
AR-cum-PS

(Prem Prakash)  
Court Master